# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1414

### **TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)**

### **TERRORIST AND SEPARATIST GROUPS**

### 1414. SHRI RADHESHYAM BISWAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and name of the terrorist/extremist and separatist groups which are indulging in the violent activities in the country;

(b) the number of insurgents killed by the security forces in the country during the last three years and the current year;

(c) whether there has been any shortage of security personnel to deal with the said activities; and

(d) if so, the details thereof along with the steps taken to meet this shortage?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): The Unlawful Activities (Prevention) Act, 1967 (UAPA) provides for declaration of an association as unlawful and listing of organisations in the First Schedule as Terrorist Organisations. So far, the Government has listed 41 organisations in the First Schedule of UAPA as Terrorist Organisations, the list of which is at Annexure-I and has declared 10 organisations as Unlawful Associations, the list of which is at Annexure-

II.

(b): The number of terrorists/extremists/insurgents killed by the Security Forces in the country during the last three years and the current year is at Annexure-III.

(c): No, Madam.

(d): The question does not arise.

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# <u>Annexure-I</u>

# Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1414 for 12.02.2019

# LIST OF BANNED TERRORIST ORGANISATIONS UNDER SECTION 35 OF UAPA

- 1. Babbar Khalsa International
- 2. Khalistan Commando Force
- 3. Khalistan Zindabad Force
- 4. International Sikh Youth Federation
- 5. Lashkar-E-Taiba/Pasban-E-Ahle Hadis
- 6. Jaish-E-Mohammed/Tahrik-E-Furqan
- 7. Harkat-UI-Mujahideen or Harkat-UI-Ansar or Harkat-UI-Jehad-E-Islami or Ansar-UI-Ummah (AUU).
- 8. Hizb-Ul-Mujahideen/ Hizb-Ul-Mujahideen Pir Panjal Regiment
- 9. Al-Umar-Mujahideen
- 10. Jammu and Kashmir Islamic Front
- **11. United Liberation Front of Assam (ULFA)**
- 12. National Democratic Front of Bodoland (NDFB) in Assam
- **13.** People's Liberation Army (PLA)
- 14. United National Liberation Front (UNLF)
- **15.** People's Revolutionary Party of Kangleipak (PREPAK)
- 16. Kangleipak Communist Party (KCP)
- 17. Kanglei Yaol Kanba Lup (KYKL)
- **18. Manipur People's Liberation Front (MPLF)**
- 19. All Tripura Tiger Force
- 20. National Liberation Front of Tripura
- **21.** Liberation Tigers of Tamil Eelam (LTTE)
- 22. Students Islamic Movement of India
- 23. Deendar Anjuman
- 24. Communist Party of India (Marxist-Leninist) -- People's War, all its formations and front organizations

### <u>Annexure-I</u>

- 25. Maoist Communist Centre (MCC), all its formations and Front Organisations
- 26. Al Badr
- 27. Jamiat-ul-Mujahideen
- 28. Al-Qaida/ Al-Qaida in Indian Sub-continent (AQIS) and all its manifestations.
- 29. Dukhtaran-E-Millat (DEM)
- 30. Tamil Nadu Liberation Army (TNLA)
- 31. Tamil National Retrieval Troops (TNRT)
- 32. Akhil Bharat Nepali Ekta Samaj (ABNES)
- 33. Organisations listed in the Schedule to the U.N. Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Order, 2007 made under section 2 of the United Nations (Security Council) Act, 1947 and amended from time to time.
- 34. Communist Party of India (Maoist) all its formations and front organizations.
- 35. Indian Mujahideen, all its formations and front organizations.
- 36. Garo National Liberation Army (GNLA), all its formations and front organizations.
- 37. Kamatapur Liberation Organisation, all its formations and front organizations.
- 38. Islamic State/ Islamic State of Iraq and Levant/ Islamic State of Iraq and Syria/ Daish/ Islamic State in Khorasan Province (ISKP)/ ISIS Wilayat Khorasan/ Islamic State of Iraq and the Sham-Khorasan (ISIS-K) and all its manifestations.
- **39.** National Socialist Council of Nagaland (Khaplang) [NSCN(K)], all its formations and front organisations.
- 40. The Khalistan Liberation Force and all its manifestations.
- 41. Tehreek-ul-Mujahideen (TuM) and all its manifestations.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1414 for 12.02.2019

## LIST OF UNLAWFUL ASSOCIATION UNDER UAPA

- **1.** Students Islamic Movement of India (SIMI)
- 2. United Liberation Front of Asom (ULFA)
- **3.** National Democratic Front of Boroland (NDFB)
- 4. Meitei Extremist Organisation of Manipur, namely-
  - (a) **Peoples' Liberation Army (PLA)**
  - (b) United National Liberation Front (UNLF)
  - (c) Peoples' Revolutionary Party of Kangleipak (PREPAK)
  - (d) Kangleipak Communist Party (KCP)
  - (e) Kanglei Yaol Kanba Lup (KYKL)
  - (f) Manipur People's Liberation Front (MPLF)
  - (g) Revolutionary Peoples' Front (RPF)
  - (h) CorCom (Conglomerate of six valley based UG outfits)
- 5. All Tripura Tiger Force (ATTF)
- 6. National Liberation Front of Tripura (NLFT)
- 7. Hynniewtrep National Liberation Council (HNLC)
- 8. Liberation Tigers of Tamil Eelam.
- 9. National Socialist Council of Nagaland (Khaplang)
- **10.** Islamic Research Foundation (IRF)

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1414 for 12.02.2019

### (1) Hinterland of the country

Year	No. of terrorist killed
2016	04
2017	-
2018	-
2019	-

### (2) Jammu & Kashmir

Year	No. of terrorist killed
2016	150
2017	213
2018	257
2019 (up to 03 Feb)	19

### (3) North Eastern Region

Year	No. of extremist killed
2016	87
2017	57
2018	34
2019 (up to 31 <sup>st</sup> Jan)	Nil

## (4) Left Wing Extremism (LWE)

Year	No. of Left Wing extremists killed
2016	222
2017	136
2018	225
2019 (up to 31 <sup>st</sup> Jan)	02